

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**STARRED QUESTION NO.277
TO BE ANSWERED ON 31.12.2018**

PROPOSALS FOR SETTING UP OF KENDRIYA VIDYALAYAS

**†*277. SHRI RAHUL KASWAN:
SHRI UDAY PRATAP SINGH:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether proposals have been received from State Governments regarding setting up of Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) in various parts of the country including Rajasthan, Madhya Pradesh and Chhattisgarh during the last three years and if so, the details thereof;
- (b) the number of newly established schools during the above period;
- (c) whether the Government has laid down population and region related norms for setting up of new KVs in the country and if so, the details thereof;
- (d) whether the Government proposes to set up KVs at Sujangarh in Churu Parliamentary Constituency and if so, the time by which the said Vidyalaya is likely to be set up and if not, the reasons therefor; and
- (e) whether the number of KVs and JNVs is adequate for ensuring bright future of children of the country, if so, the details thereof and if not, the corrective steps taken/proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JVADEKAR)**

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 277 RAISED BY SHRI RAHUL KASWAN AND SHRI UDAY PRATAP SINGH, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 31st DECEMBER 2018 REGARDING PROPOSALS FOR SETTING UP OF KENDRIYA VIDYALAYAS.

(a) to (e) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the children of transferable Central Government Employees including Defence & Para-Military personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments / Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".

The Navodaya Vidyalaya Scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government to make available requisite suitable land free of cost for construction of school buildings and the required temporary accommodation (free of rent) to start the Vidyalaya. However, actual sanction and opening of new JNV depends on the availability of funds and approval by the Competent Authority. One JNV each has been sanctioned in all the districts of the country as on 31st May 2014, excluding Tamil Nadu which has not yet accepted the Navodaya Vidyalaya Scheme.

During the last three years i.e. 2015-16 to 2017-18, 82 KVs and 32 Jawahar Navodaya Vidyalayas (JNVs) have been opened in the country including in the States of Rajasthan, Madhya Pradesh and Chhattisgarh. The year-wise, State / UT-wise details of these Vidyalayas are annexed.

No proposal for opening of new KV at Sujangarh in Churu Parliamentary Constituency in the State of Rajasthan has been received at KVS from the State Government as of now.

A full fledged KV caters to the educational needs of approximately 1000 students. Accordingly, around 93,000 students are likely to be benefited from these newly opened 82 KVs.

In each JNV, annual intake is 80 students at Class 6th level. As JNVs are from 6th to 12th, each JNV has a total capacity of 560 students. Thus, nearly 18000 students are likely to be benefitted from the newly opened 32 JNVs.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 277 RAISED BY SHRI RAHUL KASWAN AND SHRI UDAY PRATAP SINGH, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 31ST DECEMBER 2018 REGARDING PROPOSALS FOR SETTING UP OF KENDRIYA VIDYALAYAS.

THE DETAILS OF NUMBER OF KENDRIYA VIDYALAYAS AND JAWAHAR NAVODAYA VIDYALAYAS OPENED IN THE COUNTRY DURING THE LAST THREE YEARS, YEAR WISE AND STATE/UT-WISE

Sl. No.	Name of the State/UTs	YEARS					
		2015-16		2016-17		2017-18	
		KV	JNV	KV	JNV	KV	JNV
1	Andhra Pradesh	-	-	2	-	2	-
2	Arunachal Pradesh	1	-	-	-	1	-
3	Assam	-	-	-	-	1	-
4	Bihar	1	-	-	-	-	-
5	Chhattisgarh	1	-	-	-	6	11
6	Delhi	-	-	-	-	1	-
7	Gujarat	-	-	-	-	1	4
8	Haryana	-	-	2	-	3	1
9	Himachal Pradesh	1	-	1	-	-	-
10	Jammu & Kashmir	-	-	-	-	1	-
11	Jharkhand	-	-	-	-	5	2
12	Karnataka	5	-	-	-	2	4
13	Kerala	1	-	-	-	1	-
14	Madhya Pradesh	2	-	4	-	6	2
15	Maharashtra	1	-	-	-	-	1
16	Manipur	1	-	-	-	-	-
17	Nagaland	-	-	-	-	1	-
18	Odisha	2	-	2	-	3	-
19	Punjab	-	-	-	-	1	-
20	Rajasthan	5	-	-	-	4	1
21	Tamilnadu	-	-	1	-	-	-
22	Telangana	3	-	1	-	1	-
23	Tripura	-	-	-	-	-	2
24	Uttar Pradesh	1	-	1	-	1	3
25	Uttrakhand	-	-	-	-	-	-
26	West Bengal	-	-	-	-	2	1
TOTAL		25	-	14	-	43	32

MATERIAL FOR THE REPLY OF LOK SABHA STARRED QUESTION NO. 277 RAISED BY SHRI RAHUL KASWAN AND SHRI UDAY PRATAP SINGH, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 31st DECEMBER 2018 REGARDING PROPOSALS FOR SETTING UP OF KENDRIYA VIDYALAYAS.

EXECUTIVE SUMMARY

- The thrust of the question is to know about the proposals received from the State Governments for opening of new Kendriya Vidyalayas during last three years i.e. 2015-16, 2016-17 and 2017-18 and also the details of the new KVs established during this period including the States of Rajasthan, Madhya Pradesh and Chhattisgarh.
- The proposals for opening of new Kendriya Vidyalayas under Civil Sector are considered, if the same is received from the concerned Ministry of Govt. of India/State Govt./District authorities concerned in the prescribed format committing thereby availability of requisite resources for setting up of a new KV. A set of norms prescribed for opening of new KVs under civil sector is placed at **Annexure-I** and under Project/IHL Sector is placed at **Annexure-II**.
- The essential requirements to be fulfilled by the sponsoring authorities to become eligible for submitting proposals under "Challenge Method".
- As on 25.12.2018, 1199 Kendriya Vidyalayas are there all over the country (including 03 abroad Moscow, Kathmandu and Tehran). State/UT-wise details are given in **Annexure-III**.
- Presently 2nd shift is functioning in 70 Kendriya Vidyalayas all over the country. The State/UTs-wise details of such Vidyalayas are given in **Annexure -IV**.
- Presently there are 148 districts all over the country where there is no Kendriya Vidyalaya. State-wise details are given in **Annexure- V**.
- There are 112 Parliamentary Constituencies in the country, which do not have KV. The names of such Parliamentary Constituencies are given in **Annexure- VI**.
- Out of the sanction of 54 Kendriya Vidyalayas 53 Kendriya Vidyalayas have been opened and made functional till 25.12.2018. The State/UTs-wise details are given in **Annexure- VII**.
- KVS vide its Office-Order No. F. 11029-11/2015-KVS (Admn.I)/ Vol.II dated 30.03.2017 and another letter dated 07.08.2018 has conveyed the sanction of Government of India to all the sponsoring authorities and others concerned for opening of 50 new Kendriya Vidyalayas. Out of which upto 31.12.2018, 44 Kendriya Vidyalayas have been opened and made functional. Details are given in **Annexure-VIII**.

- KVS has 25 Regional Offices and 05 Zonal Institutes for Educational Training (ZIET) i.e. one each at Gwalior, Mumbai, Mysore, Bhubaneswar and Chandigarh. All ZIETs are functional.
- Kendriya Vidyalaya Sangathan constructs permanent Vidyalaya buildings for Kendriya Vidyalayas under Civil/Defence Sector after transfer of adequate & suitable land in favour of KVS free of cost/ on lease by the sponsoring authorities. Some States, however, provide initial lease for a lesser period with provision to extend it up to 99 years. For KVs under Project/IHL Sector, land & permanent school building and staff quarters are provided by the concerned Sponsoring Authority.
- Presently 928 KVs are functioning in permanent Vidyalaya buildings out of which 781 are constructed by KVS and 147 provided by the sponsoring agencies of KVs of Project/IHL Sector/KVs Abroad.
- Under Special Dispensation Scheme, the quota of each Hon'ble Member of Parliament has been enhanced from 6 to 10 admissions from the academic year 2016-17 with the approval of Board of Governors of KVS.
- NVS scheme envisages setting up of one JNV in each district of the country to impart good quality modern education to rural talented children irrespective of socio economic background. In compliance of the said scheme, all districts in the country as on 31.05.2014, except the state of Tamil Nadu have been covered.
- During 2016-17, 62 new JNVs were sanctioned and 1 additional JNV for District of Ratlam in Madhya Pradesh was sanctioned during 2018-19. As on date, 39 JNVs are functional as against 63 sanctioned JNVs. The State/UTs-wise details are given in **Annexure- IX**.

LOK SABHA STARRED QUESTION NO. 277 RAISED BY SHRI RAHUL KASWAN AND SHRI UDAY PRATAP SINGH, HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 31st DECEMBER 2018 REGARDING PROPOSALS FOR SETTING UP OF KENDRIYA VIDYALAYAS.

NOTE FOR SUPPLEMENTARIES

BRIEF NOTE ON KVS

1. INTRODUCTION

The Government of India approved the Scheme of Kendriya Vidyalayas in November 1962 to provide educational facilities for the children of transferable Central Government/ Defence employees. Initially, 20 Regimental Schools in Defence Stations were taken over as Central Schools during the Academic Year 1963-64 and functioned as a unit (Central School Unit) of the Ministry of Education, Government of India. On 15.12.1965 it, was registered as Central Schools Organization as a Society and became an autonomous organization.

On 03.07.1967, the name of "Central School Organization" was changed to 'Kendriya Vidyalaya Sangathan' which took over the task of opening and managing the Central Schools, henceforth called Kendriya Vidyalayas.

As on 25.12.2018, there are 1199 Kendriya Vidyalayas including three Kendriya Vidyalayas functioning abroad at Kathmandu, Moscow and Tehran.

The Sector wise distribution of Kendriya Vidyalayas is given as under:

a).	Civil	-	704
b).	Defence	-	351
c).	Project	-	110
d).	Institute of Higher Learning	-	034
	Total	-	<u>1199</u>

2. OBJECTIVES

The main objectives of Kendriya Vidyalayas are as under:

- To cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military Personnel by providing a common programme of education.
- To provide, establish, endow, maintain, control and manage schools, hereinafter called 'the Kendriya Vidyalayas' for the children of transferable employees of the Government of India, floating population and others including those living in remote and undeveloped locations of the country and to do all acts and things necessary for or conducive to the promotion of such schools.
- To pursue excellence and set pace in the field of school education;
- To initiate and promote experimentation and innovativeness in education in collaboration with other bodies like the CBSE, NCERT etc., and
- To develop the spirit of national integration and create a sense of 'Indianness' among children.

3. ADMINISTRATION

(a) Sangathan has 03 tier Management Structure

- Headquarter, at New Delhi
- 25 Regional Offices, to manage schools put under their Administrative Control.
- Kendriya Vidyalayas, spread all over the country & abroad.

(b) Functioning of KVS

- KVS has its General Body called Sangathan comprising of 31 Members.
- The Board of Governors has 25 Members.
- 04 Standing Committees have been constituted to assist the BOG i.e. Academic Advisory Committee, Finance Committee, Works Committee and Establishment & Administration Committee.

The Minister for Human Resource Development is ex-officio Chairman of the Sangathan. The policy and guidelines issued by the Sangathan and its Board of Governors are executed by the Commissioner who is the Executive Head of the Sangathan.

4. PROCESS/NORMS FOR OPENING OF KENDRIYA VIDYALAYAS UNDER CIVIL/DEFENCE SECTOR

A. Sponsoring Authorities

Proposal for opening of new Kendriya Vidyalayas will be considered, if sponsored by (a) Ministries or Departments of the Govt. of India; (b) State Governments; (c) Union Territories Administration

B. Requirement of land

The requisite extent of land to be provided, free of cost, by the sponsoring authority is as under:-

Sl. No.	Location	Minimum extent of land (Acres)	Desirable extent of land (Acres)
1	A) Metropolitan cities and Hyderabad & Bangalore B) New Provisions for Left Wing Extremism (LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Uttarakhand, North Eastern Region States including the State of Sikkim	2.5	5
2	All other Locations.	5	10

The Sponsoring Authorities should make efforts to provide the desirable extent of land in case of land availability for creation of all sports and other infrastructural facilities and for future expansion of KV, since in the minimum extent of land norm as above, all these facilities may not be adequately created.

For State Sponsored KVs under Civil Sector, the proposals should come from State Govt. **instead of from District Collectors.** Also to ensure that some KVs develop all sports facilities like football field, 400 meter running track etc. the State Govt. will take care that at least every third proposal sent by them fulfils the desirable extent of land norms in future.

Water and electricity lines/ supply and approach road upto the site offered by sponsoring authority for construction of permanent school building will be provided by the sponsoring authority at their cost.

C. Acceptance of land for Kendriya Vidyalayas on donation basis:-

KVS may accept the land on donation basis with the following provisions:-

- a) The donor may donate land to the State Govt./District Administration who in turn will transfer the land to KVS on permanent grant basis.
- b) KVS shall fix one plaque inside the Kendriya Vidyalaya campus at appropriate place engraving the name of donor as a mark of memory.

D. REQUIREMENT OF TEMPORARY ACCOMMODATION:

The sponsoring authority is liable to provide suitable & sufficient rent free temporary accommodation to run the classes. Preferably, the sponsoring authorities may provide **15 rooms** roughly of the size of 7m x 7m, which can accommodate at least 40 students per section. This accommodation is necessary to initially open the new Kendriya Vidyalaya and start classes I to V with **single section** each and also for the purpose of Principal room, staff room, Library room, Vidyalaya Office and accommodation for other miscellaneous activities of the Vidyalaya and for consequential growth for next 3-4 years.

The Sponsoring Authority shall also provide safety certificate of the temporary building provided by them annually.

The sponsoring authority will undertake repairs/maintenance of the temporary building at its own cost till the Kendriya Vidyalaya is shifted in the permanent school building constructed by KVS.

E. Relaxations for LWE districts / Hill areas / NER.

The Left Wing Extremism (LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Uttrakhand, North Eastern Region States including the State of Sikkim will be considered separately with relaxed norms as well as additional 10 grace points. The special provisions for these Districts / States are given hereunder:-

S. No	New Provisions for Left Wing Extremism (LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Uttrakhand, North Eastern Region States including the State of Sikkim		
i.	Location	Minimum extent of land (Acres)	Desirable extent of land (Acres)
	All locations	2.5	5
ii.	Concentration of at least 200 employees of the Defence Services including Ex-servicemen or Para Military Forces or of Central Govt. or of the Govt. of India Undertakings individually or jointly at the proposed location/ station.		
iii.	Grace Points – 10 (over and above the weightage points scored)		

5. Opening of Kendriya Vidyalayas under Project Sector/ Institute of Higher Learning Sector

Proposals received from the Public Sector undertakings for opening Kendriya Vidyalaya in their campuses are considered on fulfillment of certain terms and conditions devised by KVS in the form of an MOU. The recurring and non-recurring expenditure including proportionate overhead charges and future development expenditure are met by the PSUs/ Institutes of Higher Learning besides providing of suitable and sufficient land, building, furniture, equipment and residential accommodation for the staff of the proposed K.V.

6. Special Focus Districts

The districts having minority concentration/ SC female literacy less than 10% and areas covered under ITDP/Schedule V & VI have been taken in the criteria of special focus districts.

7. Zonal Institute for Educational Training (ZIETs)

KVS has 05 Zonal Institutes for Educational Training i.e. one each at Gwalior (MP), Mysore (Karnataka), Mumbai (Maharashtra) Chandigarh (UT) and Bhubaneshwar, (Odisha). All ZIETs have been made functional.

8. Admission in Kendriya Vidyalayas

The admission in Kendriya Vidyalayas is regulated on certain guidelines duly approved by Board of Governors of KVS, according to which the following priorities shall be followed in granting admissions in KVs in the Defence/Civil Sector from the Academic Year 2014-15:-

1. Children of transferable and non-transferable central government employees and children of ex-servicemen. This will also include children of foreign national officials, who come on deputation or transfer to India on invitation by Govt. of India.
2. Children of transferable and non-transferable employees of Autonomous Bodies/Public Sector Undertaking/Institute of Higher Learning of the Government of India
3. Children of transferable and non-transferable State Government employees.
4. Children of transferable and non-transferable employees of Autonomous Bodies/ Public Sector Undertakings/Institute of Higher Learning of the State Governments.
5. Children from any other category including the children of foreign nationals who are located in India due to their work or for any personal reasons. **The Children of Foreign Nationals** would be considered only in case there are no Indian Nationals' waitlisted for admission.

Note: Preference in Admission to wards will be granted based on the number of transfers of the parents in the last 7 years.

No deviation from the aforesaid policy can be made in the matters of admission.

9. CALCULATION OF STAFF STRENGTH AS WELL AS FINANCIAL IMPLICATIONS FOR OPENING A NEW KENDRIYA VIDYALAYA.

a). KV from Class I to XII with Science Stream

Post	One Section	Two Section
Principal Gr.I	01	01
HM	-	01
PGTs	07	10
TGTs	06	10
TGT (Misc.)	04	04
PRT	06	11
PRT (Music)	01	01
UDC	01	01
LDC	01	01
Sub Staff (For Lab.)	03	03
Sub Staff	06	07
TOTAL	36	50

b). Recurring and Non-recurring Expenditure for establishing one Kendriya Vidyalaya (Rs. in lacs)

Status of KV	No. of Staff	Recurring Expenditure	Non-recurring Expenditure	Capital cost	Total
I to XII with two sections (03 streams)	58	264.07	42.00	1823.00	2129.07
I to XII with one section (03 streams)	39	170.96	25.00	1823.00	2019.46

10. FINANCIAL ASSISTANCE

(a) Detail position of Plan and Non- Plan expenditure during last 5 years is given below:-
(Rs. in Crore)

Year	Plan		Non plan	
	Grant Received	Expenditure	Grant Received	Expenditure
2012-13	350.00	320.23	2104.34	2341.66
2013-14	350.00	351.00	2424.97	2627.33
2014-15	742.00	734.72	2501.15	2617.40
2015-16	875.00	896.37	2403.47	2796.76
2016-17	1102.71	1085.28	2884.54	2896.60

Note: Wherever the expenditure incurred is more than the grants received, the same has been incurred out of unspent grant of previous year.

(b) Annual Plan Allocation for the year 2017-18 & 2018-19 is given below:-

(Rs. in crore)

Year	Revenue	Creation of Capital Assets	Total
2017-18 (RE)	4323.01	674.24	4997.25
2018-19 (BE)	4193.65	231.35	4425.00

11. ACADEMIC PERFORMANCE

The result of the Kendriya Vidyalayas has been much better than the average of CBSE affiliated schools which are indicated as under:-

Year	Class -X		Class-XII	
	KVS	CBSE	KVS	CBSE
2014	99.59%	98.87%	97.39%	82.66%
2015	99.39%	97.32%	94.75%	82.00%
2016	98.92%	96.21%	95.43%	83.05%
2017	99.73%	90.95%	95.86%	82.02%
2018	95.94%	86.70%	97.78%	83.01%

12. FACT SHEET

a) Administration

-	Number of Kendriya Vidyalayas (As on 25.12.2018)	:	1199
-	Number of functional KVs(including 3 KVs located abroad) (As on 25.12.2018)	:	1199
-	Number of non-functional KV (As on 25.12.2018)	:	00
-	Number of KVs running with 2 nd shift (As on 25.12.2018)	:	70
-	Number of Regional Offices	:	25
-	Number of ZIETs (Zonal Institute of Education & Training-Chandigarh, Gwalior, Bhubneswar, Mumbai & Mysore)	:	05
-	Number of districts having no KV (As on 25.12.2018)	:	148
-	Number of Lok Sabha Constituencies (16 th) Having no KV (As on 25.12.2018)	:	112

b)	Academic		
-	Number of Students (As on 30.06.2018)	:	12,677,20
-	Pupil Teacher Ratio	:	27:1
-	Number of SC Students	:	2,57,310
-	Percentage of SC Students	:	20.30%
-	Number of ST Students	:	75,458
-	Percentage of ST Students	:	5.95%
-	Category- I Students	:	36.67%
-	Category- V Students	:	37.97%
-	No. of KVs with Computer Labs (As on 31.03.2018)	:	1137
-	Student Computer Ratio	:	18:1

c) Setting up of E-class rooms in Kendriya Vidyalayas

Kendriya Vidyalaya Sangathan has established a total no. of 9711 e-Classrooms across India till date. 3000 e-Classrooms have been established in the session 2015-16 equipped with Apple i-Pad, Streaming Device and Multimedia Projectors and 6711 no. of e-Classrooms are equipped with Interactive Board, Interactive Board Interactive Pads, Multimedia Projectors, Visualizer and Desktop Computers.

E-contents

KVS has developed its own E-content in all subjects for all classes for use of Kendriya Vidyalayas on-line/off-line basis. The process of updating the E-content is going on regular basis in collaboration with CIET-NCERT, CBSE, NVS.

d) Establishment

Sanctioned posts of Teaching /Non-teaching	
Staff as on 01.11.2018	: 59,055
Staff in Position as on 01.11.2018	: 45,252
Vacancy Position as on 01.11.2018	: 13,803

Sl. No.	Category	Sanctioned Posts	In Position	Vacancies
1.	Non-teaching Staff	11,125	6,311	4,814
2.	Teaching	47,930	38,941	8,989
	Total	59,055	45,252	13,803

e) Works

KVS constructs permanent Vidyalaya buildings for KVs under Defence/Civil Sector after transfer of adequate & suitable land in favour of KVS free of cost either on lease or on permanent basis by the sponsoring authorities. Presently the status of Vidyalaya Buildings is as under as on 01.12.2018 :-

(i) Total KVs	: 1199
(ii) KVs under project (110)/Institute of Higher Learning (34)/Abroad (3)	: 147
(iii) KVs under Civil/Defence Sector in which building has to be constructed by KVS	: 1052
(iv) No. of KVs with permanent buildings	: 781
(v) KVs where school building is under construction	: 077
(vi) KVs where school buildings are under planning.	: 116
(vii) KVs where land identified and awaiting Lease in favour of Sangathan/ Permanent grant.	: 053
(viii) KVs where land yet to be identified at site	: 025
Total	<u>1052</u>

f) Construction cost of 'A Type' school building and 09 units of staff quarters is 18.23 Crore.

13. FEE STRUCTURE (PER MONTH) w.e.f. 01.04.2013

1.	Admission Fee	Rs. 25.00
2.	Re Admission Fee	Rs 100.00
3.	Tuition Fee	
3(a)	Class IX & X (Boys)	Rs 200.00
3(b)	Class XI & XII Commerce & Humanities (Boys)	Rs 300.00
3l	Class XI & XII Science (Boys)	Rs.400.00
4	Computer Fund	
4(a)	Class III onwards wherever Computer Education is being imparted	Rs 100.00
4(b)	Computer Science Fee. (for elective subjects) + 2 stage	Rs 150.00
5	Vidyalaya Vikas Nidhi	
5(a)	Class I – XII	Rs 500.00

As regard to KVs under project Sector, they are authorized to implement their own differential fee structure vide KVS Letter No. 6-1/91-KVS (Budget) dt.11.11.1999.

14. Category wise exemption of payment of Tuition fee, VVN and Computer Fund

Category	Tuition fees	Computer Fund	VVN Contribution
Girls students from class 1-XII	Exempted	Not Exempted	Not Exempted
SC/ST students	Exempted	Not Exempted	Not Exempted
Children of KVS employees	Exempted	Not Exempted	Not Exempted
Children of officers and men of armed forces and Paramilitary personnel killed or disabled during the hostilities 1962;1965;1971 and 1999 and as well as to the children of Defence Personnel of Indian Peace Keeping Force(IPKF) in Srilanka and personnel of armed forces killed or disabled in "Operation Meghdoot" in Seachen area and "Operation Vijay" in Kargil.	Exempted	Not Exempted	Exempted
Concession of exemption from payment of tuition fee, VVN and Computer fund to the children of Armed Forces and Para Military Forces personnel whose parents were killed/ declared missing or permanently disabled during any counter insurgency operation in India or abroad has also been extended. This exemption may be granted after certification by the concerned Ministry.			
Children of the parents, who are living below poverty line, up to two children and having BPL card	Exempted	Not Exempted	Exempted
Disabled students. (Subject to the condition laid down in KVS Letter No.F125-19/2007-08/KVS (Budget) dt.15.10.2009).	Exempted	Not Exempted	Exempted
All girl students from classes VI to XII who happen to be the only child of their parents (w.e.f. 01.01.2006 from VVN & Computer Fund.)	Exempted	Exempted	Exempted
Emergency Assistance to the students	Exemption of VVN for one academic session is allowed		

Note:

- a. Exemption of various types of fees mentioned above will not be allowed henceforth to the children of Government employees as they are getting reimbursement from their departments.
- b. KVs under project Sector, are authorized to implement their own differential fee structure vide KVS Letter No. 6-1/91-KVS(Budget) dt.11.11.1999

PROBABLE QUESTIONS AND THEIR BRIEF REPLIES

Q.1 Are Kendriya Vidyalayas opened /set up on the criteria of urban/semi-urban/ rural/ hilly/ metropolitan area/State-wise/District wise/tribal Area wise or Parliamentary Constituency-wise?

Ans. No Sir. Kendriya Vidyalayas are not opened on the criteria of urban/semi-urban/ rural/ hilly/ metropolitan area/State-wise/District wise/Tribal Area wise or Parliamentary Constituency-wise.

Q.2 How many new Kendriya Vidyalayas have been sanctioned by the Govt./CCEA during the year 2013-14?

Ans. 54 new Kendriya Vidyalaya have been sanctioned by the Govt./CCEA during the year 2013-14.

Q.3 How many new Kendriya Vidyalayas have been sanctioned by the Govt./CCEA during the year 2016-17

Ans. 50 new Kendriya Vidyalaya have been sanctioned by the Govt./CCEA during the year 2016-17.

Q4. How many Kendriya Vidyalayas are functioning in permanent buildings as on 01.12.2018?

Ans. As on 01.12.2018, 928 Kendriya Vidyalayas (781 constructed by KVS and 147 under Project/IHL Sector/KVs Abroad) are functioning in permanent Vidyalaya buildings.

Q5. Whether there is any special dispensation scheme for the Members of Parliament for recommending admissions in Kendriya Vidyalayas?

Ans: Yes, Under Special Dispensation Scheme each Hon'ble Member of Parliament can recommend 10 cases for admissions in an academic year.

Q.6 Whether all provisions of RTE Act, 2009 are being followed by KVS?

Ans. Yes, as applicable to Kendriya Vidyalayas.

CONSTITUENCY / DISTRICT OF THE HON'BLE
MEMBERS OF PARLIAMENT.

SHRI RAHUL KASWAN

State : Rajasthan

Name of Parliamentary Constituency : Churu

Political party : Bharatiya Janata Party

Present Address : 19, Meena Bagh, Maulana Azad Road, New Delhi-110001

Phone No. : (011) 23794526
9013869339, 9650743050

Permanent Add. : Deep Niwas, Sadulpur, Churu, Rajasthan - 331023

SHRI UDAY PRATAP SINGH

State : Madhya Pradesh

Name of Parliamentary Constituency : Hoshangabad

Political party : Bharatiya Janata Party

Present Address : 24 Dr. Rajendra Prasad Road, New Delhi-110001

Phone No. : (011) 23782522
M- 9425168755, 9013869236

Permanent Add. : Vill. Lolari, The. Tandu Kheda, Post. Deori, Distt. Narsinghpur, Madhya Pradesh

DETAILS OF KENDRIYA VIDYALAYAS IN THE STATE OF RAJASTHAN

S N.	Subject matter	Status
1.	No. of Kendriya Vidyalayas sanctioned	75 (Annexure-X)
2.	No. of Kendriya Vidyalayas functional	75
3.	No. of Kendriya Vidyalayas non-functional	Nil
4.	No. of Kendriya Vidyalayas Functioning with second shift	01 (No.5, Jaipur)
5.	No. of Districts where there is no Kendriya Vidyalaya	01 (Pratapgarh)
6.	No. of Parliamentary Constituency where there is no KV	Nil
7.	No. of Kendriya Vidyalaya functioning in permanent building	58
8.	No. of Kendriya Vidyalaya functioning in temporary building	17
9.	No. of proposals under examination for opening of new KVs	08 - Details of proposals under examination are given in Annexure-XI.

DETAILS OF KENDRIYA VIDYALAYAS IN THE STATE OF MADHYA PRADESH

SN.	Subject matter	Status
1.	No. of Kendriya Vidyalayas sanctioned	106 (Annexure-XII)
2.	No. of Kendriya Vidyalayas functional	106
3.	No. of Kendriya Vidyalayas non-functional	NIL
4.	No. of Kendriya Vidyalayas Functioning with second shift	06 (They are : KV No.1, Gwalior, No.3, Bhopal, No.1, Indore, Chhindwara, No. 1, STC Jabalpur and VF Jabalpur)
5.	No. of Districts where there is no Kendriya Vidyalaya	01 (Alirajpur)
6.	No. of Parliamentary Constituency where there is no KV	Nil
7.	No. of Kendriya Vidyalaya functioning in permanent building	84
8.	No. of Kendriya Vidyalaya functioning in temporary building	22
9.	No. of proposals under examination for opening of new KVs	21 - Details of proposals under examination are given in Annexure-XIII.

**NORMS FOR OPENING OF NEW KENDRIYA VIDYALAYAS
UNDER CIVIL SECTOR**

Kendriya Vidyalayas are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence and Para-military personnel on receipt of the proposal in prescribed proforma from a Ministry/Department of Govt. of India/State Govt./UTs fulfilling the norms.

The norms in brief prescribed for opening of new Kendriya Vidyalayas under Civil/Defence sector are as under:-

A. Requirement of Land

Location	Minimum requirement (in acre)	Desirable extent (in acre)
Metropolitan Cities and Hyderabad & Bangalore	2.5	05
All other Locations	5	10

B. Temporary Accommodation:

An independent rent-free temporary accommodation consisting of 15 rooms of the size 7m x 7m with adequate space till the permanent Vidyalaya building is constructed by KVS on the land provided by the Sponsoring Authority.

C. Residential accommodation :

Residential accommodation to at least 50% of staff posted in proposed Vidyalaya.

D. Concentration of employees:

Concentration of at least 500 employees of Defence/Central Govt./PSUs individually or jointly at the station.

E. Availability of students:

Availability of minimum 200 students of the priority categories for enrolment in the proposed K.V.

F. Relaxations for LWE districts/Hill areas/NER:

The Left Wing Extremism(LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Uttrakhand, North Eastern Region States including the State of Sikkim will be considered separately with relaxed norms as well as additional 10 grace points. The special provisions for these Districts/States are given hereunder:-

Sl. No.	New Provisions for Left Wing Extremism(LWE) affected districts, State of Jammu and Kashmir, Himachal Pradesh, Uttrakhand, North Eastern Region States including the State of Sikkim		
i	Location	Minimum extent of land (in acre)	Desirable extent of land (in acre)
	All locations	2.5	5
ii	Concentration of at least 200 employees of the Defence Services including Ex-Servicemen or Para Military Forces or of Central Govt. or of the Govt. of India Undertaking individually or jointly at the proposed location/station.		
iii	Grace Points-10 (over and above the weightage points scored)		

MEMORANDUM OF UNDERSTANDING

**PRESCRIBED NORMS ONLY FOR OPENING OF NEW KENDRIYA VIDYALAYAS
UNDER PROJECT / INSTITUTE OF HIGHER LEARNING**

**STATE WISE NUMBER OF 1199 KENDRIYA VIDYALAYAS FUNCTIONING IN THE
COUNTRY AND ABROAD (As on 25.12.2018)**

Sr.	Name of State	Civil	Defence	Project	I.H.L.	Total
1	A& N (UT)	01	01	00	00	02
2	Andhra Pradesh	23	08	02	00	33
3	Arunachal Pradesh	14	01	00	01	16
4	Assam	24	14	14	04	56
5	Bihar	39	06	03	00	48
6	Chandigarh	00	05	00	00	05
7	Chhattisgarh	27	00	07	00	34
8	D&N Haveli	01	00	00	00	01
9	Daman & Diu	01	00	00	00	01
10	Delhi	33	08	03	01	45
11	Goa	00	05	00	00	05
12	Gujarat	19	16	09	01	45
13	Haryana	22	10	00	00	32
14	Himachal Pradesh	14	08	03	00	25
15	Jammu & Kashmir	19	15	03	01	38
16	Jharkhand	28	04	05	00	37
17	Karnataka	32	10	07	01	50
18	Kerala	28	08	02	00	38
19	Lakshdweep	01	00	00	00	01
20	Madhya Pradesh	74	19	11	02	106
21	Maharashtra	15	38	03	03	59
22	Manipur	07	01	01	00	09
23	Meghalaya	02	04	00	01	07
24	Mizoram	03	00	00	01	04
25	Nagaland	03	02	00	01	06
26	Odisha	51	05	04	00	60
27	Pondichery	03	00	00	01	04
28	Punjab	14	34	01	01	50
29	Rajasthan	47	22	04	02	75
30	Sikkim	01	00	01	00	02
31	Tamil Nadu	20	15	03	04	42
32	Telangana	20	11	03	01	35
33	Tripura	07	00	01	01	09
34	Uttar Pradesh	56	44	10	03	113
35	Uttarakhand	23	13	05	02	43
36	West Bengal	29	24	05	02	60
37	KVS(HQ)-KVs Abroad	03	00	00	00	03
	TOTAL	704	351	110	34	1199

LIST INDICATING THE REGION WISE/ STATE WISE NAMES OF 70 KVs WHERE SECOND SHIFT IS FUNCTIONING (AS ON 25.12.2018)

Name of Region	Name of State	Sl. No.	Name of Kendriya Vidyalaya.	Year of opening
DELHI	Delhi	1.	New Friends Centre	2004-05
	Delhi	2.	AGCR Colony	2004-05
	Delhi	3.	No.3 Delhi Cantt.	2004-05
	Delhi	4.	AFS Tuglakabad	2004-05
	Delhi	5.	Sector 8 RK Puram	2004-05
	Delhi	6.	Andrews Ganj	2004-05
	Delhi	7.	Pushp Vihar	2004-05
	Delhi	8.	Gole Market	2004-05
	Delhi	9.	Vikaspuri	2004-05
	Delhi	10.	Janakpuri	2004-05
	Delhi	11.	Delhi Cannt. No.1	2004-05
	Delhi	12.	Delhi Cannt. No.2	2004-05
	Delhi	13.	Sector 8 Rohini	2004-05
	Delhi	14.	Dwaraka Sec. V	2004-05
	Delhi	15.	Lawrence Road	2004-05
	Delhi	16.	Shalimarbagh	2010-11
	Delhi	17.	Pitampura	2010-11
	Delhi	18.	Sainik Vihar	2011-12
	Delhi	19.	Sector-2, RK Puram	2012-13
	Delhi	20.	Masjid Moth	2012-13
	Delhi	21.	Pragati Vihar	2012-13
	Delhi	22.	Khichripur	2016-17
	Delhi	23.	Vasant Kunj	2018-19
LUCKNOW	Haryana	24.	No.1 AFS Gurgaon	2011-12
	Uttar Pradesh	25.	Noida	2004-05
	Uttar Pradesh	26.	VKV Ghaziabad	2004-05
	Uttar Pradesh	27.	Bulandshahar	2014-15
	Uttar Pradesh	28.	Kanpur Cantt.	2005-06
	Uttar Pradesh	29.	Raebareli	2011-12
	Uttar Pradesh	30.	Aliganj	2011-12
	Uttar Pradesh	31.	Gomti Nagar	2011-12
	Uttar Pradesh	32.	AMC Lucknow	2011-12
	Uttar Pradesh	33.	Mati Akbarpur, Kanpur Dehat	2012-13
VARANASI	Uttar Pradesh	34.	No. I Shahajahanpur	2013-14
	Uttar Pradesh	35.	No. II Shahajahanpur	2013-14
	Uttar Pradesh	36.	Sitapur	2013-14
	Uttar Pradesh	37.	Lakhimpur Khiri	2013-14
	Uttar Pradesh	38.	CRPF, Bijnore	2013-14
	Uttar Pradesh	39.	New Cantt. Allahabad	2013-14
DEHRADUN	Uttar Pradesh	40.	Basti	2016-17
	Uttar Pradesh	41.	BHU Varanasi	2017-18
	Uttar Pradesh	42.	Muzaffar Nagar	2013-14
AGRA	Madhya Pradesh	43.	No.1, Gwalior	2005-06
BHOPAL	Madhya Pradesh	44.	No.3, Bhopal	2004-05
	Madhya Pradesh	45.	No.1, Indore	2004-05
JABALPUR	Madhya Pradesh	46.	Chhindwara	2004-05
	Madhya Pradesh	47.	No. 1, STC Jabalpur	2014-15
	Madhya Pradesh	48.	VF Jabalpur	2014-15
RAIPUR	Chhatisgarh	49.	No.1, Raipur	2005-06
RANCHI	Jharkhand	50.	Hinoo, Ranchi	2004-05
BHUBANESWAR	Odisha	51.	No.1, Bhubaneswar	2005-06
CHANDIGARH	Chandigarh	52.	Sector-47, Chandigarh	2004-05
ERNAKULAM	Kerala	53.	Pattom, Trivandrum	2004-05

	- do -	54.	Adoor	2004-05
DEHRADUN	Uttarakhand	55.	Haldwani	2005-06
	-do-	56.	ITBP Dehradun	2013-14
JAIPUR	Rajasthan	57.	No.5, Jaipur	2004-05
MUMBAI	Maharashtra	58.	AFS, Thane	2004-05
	-do-	59.	Ambernath	2011-12
	- do -	60.	Aurangabad	2013-14
	-do-	61.	Ajni Nagpur	2018-19
	-do-	62.	Bhandup, Mumbai	2018-19
PATNA	Bihar	63.	Kankarbagh, Patna	2004-05
	- do -	64.	Baily Road	2004-05
	- do -	65.	Danapur	2004-05
	- do -	66.	Muzaffarpur	2004-05
CHENNAI	Pudducherry	67.	No. 1 JIPMER Campus	2013-14
HYDEARABD	Andhra Pradesh	68.	Tirupati No. 1	2013-14
HYDEARABD	Andhra Pradesh	69.	Guntur	2013-14
Bangaluru	Karnataka	70.	Malleshwaram	2018-19

STATE-WISE NAMES OF 148 DISTRICTS ALL OVER THE COUNTRY WHICH DO NOT HAVE ANY KENDRIYA VIDYALAYA (AS ON 25.12.2018)

Sl. No.	Name of State/UT	S.No	S.No	Name of District
1	GUJARAT	1.	1	Amreli
		2.	2	Kheda
		3.	3	Narmada
		4.	4	Navsari
		5.	5	Valsad
		6.	6	Dangs
		7.	7	Tapi
2	DAMAN & DIU (UT)	8.	1	Daman
3	KARNATAKA	9.	1	Bangalore Rural
		10.	2	Chitradurga
		11.	3	Gadag
		12.	4	Yadgir
4	MADHYA PRADESH	13.	1	Alirajpur
5	JHARKHAND	14.	1	Koderma
		15.	2	Saraikela Kharsawan
		16.	3	Palamu
6	PUNJAB	17.	1	Mansa
		18.	2	Moga
		19.	3	Muktsar
		20.	4	Nawanshahr
7	HIMACHAL PRADESH	21.	1	Sirmaur
8	HARYANA	22.	1	Kaithal
		23.	2	Mewat
		24.	3	Yamuna Nagar
9	TAMIL NADU	25.	1	Erode
		26.	2	Karur
		27.	3	Krishnagiri
		28.	4	Nagapattinam
		29.	5	Namakkal
		30.	6	Pudhukottai
		31.	7	Salem
		32.	8	Theni
		33.	9	Viluppuram
		34.	10	Ariyalur
		35.	11	Thiruppur
		36.	12	Thoothukudi
10	PUDUCHERRY(UT)	37.	1	Yanam
11	MEGHALAYA	38.	1	South Garo Hills
		39.	2	East Garo Hills
		40.	3	North Garo Hills
		41.	4	South-West Garo Hills
		42.	5	West Jaintia Hills
		43.	6	East Jaintia Hills
		44.	7	West Khasi Hills
		45.	8	South-West Khasi Hills
		46.	1	Nalbari
12	ASSAM	47.	2	Chirang
		48.	1	East Kameng
13	ARUNACHAL PRADESH	49.	2	Kurung Kumey
		50.	3	Upper Dibong Valley
		51.	4	Upper Subansiri
		52.	5	Anjaw
		53.	6	Namsai
		54.	1	Nirmal
14	TELANGANA	54.	1	Nirmal

		55.	2	Kumrambhim (Asifabad)
		56.	3	Jgatial
		57.	4	Kamareddy
		58.	5	Warangal (Rural)
		59.	6	Jaishankar(Bhupallapalli)
		60.	7	Jangaon
		61.	8	Badradari (Kothagudam0
		62.	9	Wanaparti
		63.	10	Nagarkurnool
		64.	11	Jogulamba (Gadwal)
		65.	12	Suryapet
		66.	13	Vikarabad
	CHHATISGARH	67.	1	Kondagaon
		68.	2	Balod
		69.	3	Bemetara
		70.	4	Baloda Bazar
		71.	5	Gariaband
		72.	6	Mungeli
		73.	7	Surajpur
		74.	8	Balrampur
15	RAJASTHAN	75.	1	Pratapgarh
16	J & K	76.	1	Poonch
		77.	2	Ramban
		78.	3	Ganderbal
		79.	4	Shopian
		80.	5	Kupwara
		81.	6	Pulwama
17	WEST BENGAL	82.	1	Bankura
18	SIKKIM	83.	1	North Sikkim
		84.	2	West Sikkim
		85.	3	South Sikkim
19	A & N ISLANDS (UT)	86.	1	Nicobar
		87.	2	North & Middle Andaman
20	UTTAR PRADESH	88.	1	Ambedkar Nagar
		89.	2	Bhadohi
		90.	3	Bijnor
		91.	4	Kanshiram Nagar (Kashganj)
		92.	5	Fatehpur
		93.	6	Hamirpur
		94.	7	J.P. Nagar (Amroha)
		95.	8	Jalaun
		96.	9	Jaunpur
		97.	10	Kannauj
		98.	11	Mainpuri
		99.	12	Mirzapur
		100.	13	Bahraich
		101.	14	Pratapgarh
		102.	15	Sant Kabir nagar
		103.	16	Maharajganj
		104.	17	Banda
		105.	19	Sambhal
		106.	20	Shamli
21	MAHARASHTRA	107.	1	Akola
		108.	2	Amravati
		109.	3	Beed
		110.	4	Buldhana
		111.	5	Gadchiroli
		112.	6	Gondiya
		113.	7	Hingoli
		114.	8	Jalna
		115.	9	Kolhapur
		116.	10	Nandurbar

		117.	11	Usmanabad
		118.	13	Ratnagiri
		119.	14	Sangli
		120.	15	Satara
		121.	16	Sindhudurga
22	BIHAR	122.	1	Arwal
		123.	2	Kaimur
		124.	3	Sheikhpura
		125.	4	Nawada
		126.	5	Madhepura
		127.	6	Madhubani
		128.	7	Supaul
23	MIZORAM	129.	1	Lawngtlai
		130.	2	Kolasib
		131.	3	Mamit
		132.	4	Saiha
		133.	5	Serchhip
24	MANIPUR	134.	1	Imphal (East)
		135.	2	Thoubal
		136.	3	Bishnupur
25	NAGALAND	137.	1	Kiphire
		138.	2	Mon
		139.	3	Phek
		140.	4	Tuensang
		141.	5	Wokha
		142.	6	Peren
		143.	7	Longleng
26	TRIPURA	144.	1	Khowai
		145.	2	Sipahijala
		146.	3	Gomoti
27	DELHI (UT)	147.	1	South East Delhi
		148.	2	North Delhi

**STATE/UT-WISE LIST OF 112 PARLIAMENTARY CONSTITUENCIES
(16TH LOK SABHA) WHERE NO KENDRIYA VIDYALAYA IS LOCATED
(AS ON 25.12.2018)**

NAME OF THE STATE	S.N.	NAME OF THE LOK SABHA CONSTITUENCY (16 TH LOK SABHA)	NAME OF MP	NAME OF POLITICAL PARTY
1. ANDHRA PRADESH	1.	Nandyal	Shri S.P.Y.Reddy,	Yuvajana Sramika Rythu Congress Party
	2.	Chittoor	Dr. Naramalli Sivaprasad,	Telugu Desam Party
	3.	Anakapalli	Shri Muthamsetti Srinivasa Rao (Avanthi),	Telugu Desam Party
	4.	Amalapuram	Dr. Ravindra Babu Pandula,	Telugu Desam Party
	5.	Narsapuram	Shri Gokaraju Ganga Raju,	BJP
	6.	Hindupur	Shri Kristappa Nimmala,	Telugu Desam Party
	7.	Narasaraopet	Shri Rayapati Sambasiva Rao,	Telugu Desam Party
	8.	Araku	Smt. Geetha Kothapalli,	Yuvajana Sramika Rythu Congress Party
2. BIHAR	9.	Madhubani	Shri Hukmdev Narayan Yadav,	BJP
	10.	Valmiki Nagar	Shri Satish Chandra Dubey,	BJP
	11.	Supaul	Smt. Ranjeet Ranjan,	INC
	12.	Nawada	Shri Giriraj Singh,	BJP
	13.	Vaishali	Shri Rama Kishore Singh,	Lok Jan Shakti Party
	14.	Jhanjharpur	Shri Birendra Kumar Chaudhary,	BJP
	15.	Ujiarpur	Shri Nityanand Rai,	BJP
	16.	Karakat	Shri Upendra Kushwaha,	RLSP
3. DELHI (UT)		NIL	NIL	NIL
4. GUJARAT	17.	Amreli	Shri Naranbhai Bhikhabhai Kachhadiya,	BJP
	18.	Kheda	Shri Devusinh Jesingbhai Chauhan,	BJP
	19.	Bardoli	Shri Parbhubhai Nagarbhai Vasava,	BJP
	20.	Surat	Smt. Darshana Vikram Jardosh,	BJP
	21.	Valsad	Dr. K. C Patel,	BJP
	22.	Chhota Udaipur	Shri Ramsinh Patalyabhai Rathwa,	BJP

5. JHARKHAND	23.	Kodarma	Dr. Ravindra Kumar Ray,	BJP
6. KARNATAKA	24.	Bangalore South	Shri Ananth Kumar,	BJP
	25.	Chitradurga	Shri B.N. Chandrappa,	INC
7. KERALA	26.	Ponnani	Shri E. T. Mohammed Basheer,	Indian Union Muslim League
	27.	Mavelikkara	Shri Suresh Kodikunnil,	INC
	28.	Chalakyady	Shri Innocent,	INDEPENDENT
8. MAHARASHTRA	29.	Sangli	Shri Sanjay(Kaka) Ramchandra Patil,	BJP
	30.	Nandurbar	Dr. Heena Vijaykumar Gavit,	BJP
	31.	Hingoli	Shri Rajeev Shankarrao Satav,	INDIAN NATIONAL CONGRESS
	32.	Kolhapur	Shri Dhananjay Bhimrao Mahadik,	Nationalist Congress Party
	33.	Gadchiroli-Chimur	Shri Ashok Mahadeorao Nete,	BJP
	34.	Palghar	Shri Chintaman Navsha Wanaga,	BJP
	35.	Buldhana	Shri Prataprao Ganpatrao Jadhav,	BJP
	36.	Bhiwandi	Shri Kapil Moreshwar Patil,	BJP
	37.	Jalna	Shri Raosaheb Patil Danve,	BJP
	38.	Akola	Shri Sanjay Shamrao Dhotre,	BJP
	39.	Mumbai North Central	Smt. Poonam Mahajan,	BJP
	40.	Ratnagiri-Sindhudurg	Shri Vinayak Bhaurao Raut,	SHIV SENA
	41.	Amravati	Shri Anandrao Adsul,	SHIV SENA
	42.	Raigad	Shri Anant Gangaram Geete,	SHIV SENA
	43.	Shirur	Shri Shivaji Adhalrao Patil,	SHIV SENA
	44.	Osmanabad	Prof. Ravindra Vishwanath Gaikwad,	SHIV SENA
	45.	Shirdi	Shri Sadashiv Kisan Lokhande,	SHIV SENA
	46.	Beed	Dr. Pritam Gopinath Munde,	BJP
	47.	Madha	Shri Vijaysinh Mohite Patil,	BJP
	48.	Satara	Shri Udayanraje Pratapsingh Bhonsle,	NATIONALIST CONGRESS PARTY
	49.	Hatkanangle	Shri Raju alias Devappa Anna Shetti,	Swabhimani Paksha
	50.	Mumbai North West	Shri Gajanan Chandrakant Kirtikar,	SHIV SENA

09. ORISSA		Nil		
10. PUNJAB		Nil		
11. TAMILNADU	51.	Vellore	Shri B. Senguttuvan,	AIADMK
	52.	Krishnagiri	Shri K Ashokkumar,	AIADMK
	53.	Salem	Shri V. Panneer Selvam,	AIADMK
	54.	Nagapattinam	Dr. K. Gopal,	AIADMK
	55.	Mayiladuthurai	Shri R.K. Bharathimohan,	AIADMK
	56.	Tenkasi	Smt. M.Vasanthi	AIADMK
	57.	Pollachi	Shri C. Mahendran,	AIADMK
	58.	Karur	Dr. M Thambi Durai,	AIADMK
	59.	Chidambaram	Shri M Chandrakasi,	AIADMK
	60.	Chennai North	Shri T.G Venkatesh Babu,	AIADMK
	61.	Arani	Shri Elumalai Vellaigounder,	AIADMK
	62.	Viluppuram	Shri S. Rajendran,	AIADMK
	63.	Kallakurichi	Dr. K Kamaraj,	AIADMK
	64.	Namakkal	Shri P.R Sundaram,	AIADMK
	65.	Erode	Shri S Selvakumarachinnayan,	AIADMK
	66.	Tiruppur	Smt. V Sathyabama,	AIADMK
	67.	Theni	Shri R. Parthipan,	AIADMK
	68.	Thoothukkudi	Shri J. Jayasingh Thiyagaraj Natterjee,	AIADMK
12. TELANGANA	69.	Secundrabad	Shri Bandaru Dattatreya,	BJP
	70.	Nagarkurnool	Shri Nandi Yellaiah,	INC
13. Jammu & Kashmir		Nil		
14. Mizoram		Nil		
15. Tripura		Nil		
16. Manipur		Nil		
17. Nagaland		Nil		
18. Assam		Nil		
19. Arunachal Pradesh		Nil		
20. Meghalaya		Nil		
21. Uttar Pradesh	71.	Saharanpur	Shri Raghav Lakhnupal	BJP
	72.	Bijnor	Kunwar Bharatendra Singh,	BJP
	73.	Nagina	Dr. Yashwant Singh,	BJP
	74.	Sambhal	SHRI SATYA PAL SINGH	BJP
	75.	Amroha	Shri Kanwar Singh Tanwar,	BJP
	76.	Fatehpur Sikri	Shri Babulal Chaudhary,	BJP
	77.	Mainpuri	Shri Tejpratap Singh Yadav,	Samajwadi Party

	78.	Dhaurahra	Smt. Rekha Arun Verma,	BJP
	79.	Misrikh	Smt. Anju Bala,	BJP
	80.	Pratapgarh	Shri Kunwar Haribansh Singh,	APNA DAL
	81.	Kannauj	Smt. Dimple Yadav,	Samajwadi Party
	82.	Akbarpur	Shri Devendra (Alias) Bhole Singh	BJP
	83.	Jalaun	Shri Bhanu Pratap Singh Verma,	BJP
	84.	Hamirpur	Kunwar Pushpendra Singh Chandel,	BJP
	85.	Fatehpur	Sadhvi Niranjan Jyoti,	BJP
	86.	Kaushambi	Shri Vinod Kumar Sonkar,	BJP
	87.	Ambedkar Nagar	Shri Hari Om Pandey,	BJP
	88.	Bahraich	Sushree Sadhvi Savitri Bai Phoole,	BJP
	89.	Kaiserganj	Shri Brijbhushan Sharan Singh,	BJP
	90.	Sant Kabir Nagar	Shri Sharad Tripathi,	BJP
	91.	Maharajganj	Shri Pankaj Chaudhary,	BJP
	92.	Bansgaon	Shri Kamlesh Paswan,	BJP
	93.	Lalganj	Smt. Neelam Sonker,	BJP
	94.	Jaunpur	Dr. Krishna Pratap Singh,	BJP
	95.	Machhlishahr	Shri Ram Charitra Nishad,	BJP
	96.	Bhadohi	Shri Virendra Singh,	BJP
	97.	Mirzapur	Smt. Anupriya Patel,	APNA DAL
22. Madhya Pradesh	Nil	Nil		
23. Daman & Diu	Nil	Nil		
24. Dadra & Nagar Haveli	Nil	Nil		
25. Goa	Nil	Nil		
26. Chandigarh	Nil	Nil		
27. Puducherry	Nil	Nil		
28. Lakshadweep	Nil	Nil		
29. Uttrakhand	Nil	Nil		
30. Himachal Pradesh	Nil	Nil		
31. West Bengal	98.	Jadavpur	Prof. (Dr.) Sugata Bose,	All India Trinamool Congress
	99.	Kanathi	Shri Sisir Kumar Adhikari,	All India Trinamool Congress
	100.	Mathurapur	Shri Choudhury Mohan Jatua,	All India Trinamool Congress
	101.	Bishnupur	Shri Khan Saumitra,	All India Trinamool Congress
	102.	Basirhat	Shri Idris Ali,	All India Trinamool Congress
	103.	Serampore	Shri Kalyan Banerjee,	All India Trinamool Congress

	104.	Diamond Harbour	Shri Abhishek Banerjee,	All India Trinamool Congress
	105.	Jaynagar	Smt. Pratima Mondal,	All India Trinamool Congress
	106.	Uluberia	Shri Sultan Ahmed,	All India Trinamool Congress
	107.	Bangaon	Smt. Mamata Thakur,	All India Trinamool Congress
	108.	Ghatal	Shri Deepak (Dev) Adhikari,	All India Trinamool Congress
	109.	Jangipur	Shri Abhijit Mukherjee,	Indian National Congress
	110.	Murshidabad	Shri Md. Badaruddoza Khan,	Communist Party of India (Marxist)
	111.	Raiganj	Shri Mohammad Salim,	Communist Party of India (Marxist)
	112.	Burdhman East	Shri Sunil Kumar Mandal	All India Trinamool Congress
32. Sikkim	Nil	Nil		
33. A & N Island	Nil	Nil		

** In these Parliamentary Constituencies, a new KV has been sanctioned vide MHRD, Govt. of India and KVS order dated 04.03.2014. However, the sanctioned KVs will be opened/ made functional after the land transfer from the sponsoring authorities, as per KVS norms.

DETAILS OF 53 KENDRIYA VIDYALAYAS OPENED AND 01 KENDRIYA VIDYALAYA YET TO BE OPENED, OUT OF 54 KENDRIYA VIDYALAYAS SANCTIONED ON 04. 03. 2014. (AS ON 25.12.2018)

S.N.	Name of Kendriya Vidyalaya	State	Date of issue of Order
1.	Sec.28, Rohini	Delhi	11.08.2014
2.	Shivgarh, District Raebarielly	Uttar Pradesh	11.08.2014
3.	Jalore, Distt. Jalore	Rajasthan	22.09.2014
4.	Miryalguda, Distt. Nalgonda	Telangana (earlier Andhra Pradesh, before bifurcation)	22.09.2014
5.	Chamrajnagar, Distt. Chamrajnagar	Karnataka	01.10.2014
6.	Gangrani, Distt. Kushinagar	Uttar Pradesh	08.10.2014
7.	Mahabubabad, Distt. Warangal	Telangana (earlier Andhra Pradesh, before bifurcation)	29.10.2014
8.	Tenali, Distt. Guntur	Andhra Pradesh	31.10.2014
9.	Hardoi, Distt. Hardoi	Uttar Pradesh	31.10.2014
10.	Sasaram, Distt. Rohtas	Bihar	31.10.2014
11.	Janjgir, District Janjgir Champa	Chhattisgarh	13.11.2014
12.	Bundi, Distt. Bundi	Rajasthan	02.04.2015
13.	Kasrawad, Distt. Khargone	Madhya Pradesh	02.04.2015
14.	Saloh, Distt. Una	Himachal Pradesh	12.03.2015
15.	Jaisindhar, Distt. Barmer	Rajasthan	12.03.2015
16.	Dausa, Distt. Dausa	Rajasthan	26.03.2015
17.	JhaJha, Distt. Jamui	Bihar	21.04.2015
18.	Hanumangarh, Distt. Hanumangarh	Rajasthan	21.04.2015
19.	Ziro, Hapoli, Distt. Lower Subansiri	Arunachal Pradesh	21.04.2015
20.	Haveri, Distt. Haveri	Karnataka	28.04.2015
21.	Mandya, Distt. Mandya	Karnataka	28.04.2015
22.	Chikodi, Distt. Belgaum	Karnataka	28.04.2015
23.	Siricila, Distt. Karimnagar	Telangana (earlier Andhra Pradesh, before bifurcation)	29.05.2015
24.	Kottayam, Kudurthy, Distt. Kottayam	Kerala	29.05.2015
25.	Udupi, Distt. Udupi	Karnataka	29.05..2015
26.	Bodhan Town, Distt. Nizamabaad	Telangana (earlier Andhra Pradesh, before bifurcation)	03.06.2015
27.	Jharasangam, Distt. Medak	Telangana (earlier Andhra Pradesh, before bifurcation)	09.06.2015
28.	Shrawasti, Distt. Shrawasti	Uttar Pradesh	13.08.2015
29.	Narayanpur, Distt. Narayanpur	Chhattisgarh	13.08.2015
30.	Sambalpur No.2, Distt. Sambalpur	Odisha	10.09.2015
31.	Hinjilicut, Distt. Ganjam	Odisha	30.09.2015
32.	Akampat, Distt. East Imphal	Manipur	13.10.2015

33.	Rajampet, Distt. Kadapa	Andhra Pradesh	22.03.2016
34.	Golden Rock, SR, Tiruchirapalli, Distt. Tiruchirapalli	Tamil Nadu	11.04.2016
35.	Amba, Distt. Morena	Madhya Pradesh	02.05.2016
36.	Jamai, Distt. Chhindwara	Madhya Pradesh	02.05.2016
37.	Mathana, Kurukshetra Distt. Kurukshetra	Haryana	09.05.2016
38.	Siddharth Nagar, Distt. Siddharth Nagar	Uttar Pradesh	09.05.2016
39.	Pandurna, Distt. Chhindwada	Madhya Pradesh	26.05.2016
40.	Kakinada, Distt. East Godawari	Andhra Pradesh	22.06.2016
41.	Vyasnagar, Distt. Jajpur	Odisha	19.07.2016
42.	BSF Academy Tekanpur, Distt. Gwalior	Madhya Pradesh	29.07.2016
43.	Mancherial, Distt. Adilabad	Telangana	31.08.2016
44.	Budayan, Distt Jind (in lieu of Ramarai, Distt. Jind)	Haryana	31.08.2016
45.	Dharamgarh, Distt. Kalahandi	Odisha	31.08.2016
46.	Sandhole, Distt. Mandi	Himachal Pradesh	14.09.2016
47.	Khanpur, District Roopnagar	Punjab	20.12.2016
48	Bandel, Railway Colony, Distt. Hooghly	West Bengal	31.03.2017
49.	Matanhail, District Jhajjar,	Haryana	03.05.2017
50.	Fatehabad, District Fatehabad	Haryana	03.05.2017
51.	No. 2Balasore, District Balasore	Odisha	03.05.2017
52.	RCF, Raebareilly, District Raebareilly	Uttar Pradesh	31.07.2017
53.	Angul, District Angul	Odisha	21.08.2017
54.	Kauhar District Hq at Gauri Ganj,	Uttar Pradesh	Yet to be opened

**DETAILS OF 44 KENDRIYA VIDYALAYAS OPENED OUT OF 50 KENDRIYA VIDYALAYAS
SANCTIONED ON 21.03.2017 AND 01.08.2018 (AS ON 25.12.2018)**

S.N.	Name of Kendriya Vidyalaya	State	Date of issue of Order
1.	Nagaur, District Nagaur	Rajasthan	12.05.2017
2.	Chanderi Fatehabad, Distt. Ashok nagar	Madhya Pradesh	12.05.2017
3.	Patan, District Patan,	Gujarat	06.06.2017
4.	Multai, District Betul	Madhya Pradesh	06.06.2017
5.	CISF Jaipur, District Jaipur	Rajasthan	07.06.2017
6.	Sattanpali, District Guntur,	Andhra Pradesh	23.06.2017
7.	Ganjbasoda, District Vidisha	Madhya Pradesh	23.06.2017
8.	Kadrimdiri, District Chickmagluru	Karnataka	23.06.2017
9.	Lohardaga, District Lohardaga	Jharkhand	06.07.2017
10.	Khunti, District Khunti	Jharkhand	06.07.2017
11.	No.2 Neemuch, District Neemuch	Madhya Pradesh	06.07.2017
12.	Bijapur, District Bijapur	Chhattisgarh	13.07.2017
13.	Londging, District Longding	Arunachal Pradesh	17.07.2017
14.	Dabra, District Gwalior	Madhya Pradesh	26.07.2017
15.	Channapatna, District Ramnagara	Karnataka	26.07.2017
16.	Rajampalli Yerragondapalem, Distt. Prakasham.	Andhra Pradesh	02.08.2017
17.	Sukma, Distt. Sukma.	Chhattisgarh	02.08.2017
18.	Dumka, Distt. Dumka	Jharkhand	11.08.2017
19.	Dholpur, Distt. Dholpur	Rajasthan	24.08.2017
20.	Kurud, Distt. Dhamtari	Chhattisgarh	28.08.2017
21.	Bhongir, Distt. Yadadri Bhuvangiri	Telangana	28.08.2017
22.	Naya Raipur, Distt. Raipur	Chhattisgarh	31.08.2017
23.	SE Railway Kharagpur, Distt. Medinipore	West Bengal	31.08.2017
24.	Nileshwar, Distt. Kasaragod	Kerala	01.09.2017
25.	Maharajpur Kawardha, Distt. Kabirdham	Chhattisgarh	08.09.2017
26.	Hatta Nagar, Distt. Damoh	Madhya Pradesh	18.09.2017
27.	Saraipalli, Distt. Mahasmund	Chhattisgarh	26.09.2017
28.	Jagatsinghpur, Distt. Jagatsinghpur	Odisha	28.09.2017
29.	Samalkha, Distt. Panipat	Haryana	30.09.2017
30.	Giridh, Distt. Giridh	Jharkhand	05.10.2017
31.	Chatra Distt. Chatra	Jharkhand	05.10.2017
32.	Virupapura, Gangavathi Taluk, Distt. Koppal	Karnataka	11.06.2018
33.	Konni, Distt Pathanamthitta	Kerala	11.06.2018
34.	Lakhnadon, Distt. Seoni	Madhya Pradesh	11.06.2018
35.	Tivri, Distt. Jodhpur	Rajasthan	11.06.2018
36.	Pali, Distt. Pali	Rajasthan	11.06.2018
37.	Nizamabad, Distt. Nizamabad	Telangana	11.06.2018
38.	Baoli, Distt. Baghpat	Uttar Pradesh	14.09.2018
39.	Chikpikarong, Distt. Chandel	Manipur	14.09.2018
40.	Washim, Distt. Washim	Maharashtra	18.09.2018
41.	Gauribidnaur, Distt. Chikballapur	Karnataka	25.09.2018
42.	SSG, CISF Surajpur, Greater Noida	Uttar Pradesh	19.11.2018
43.	Siddipet, Distt. Siddipet	Telangana	22.11.2018
44.	Parbhani, Distt. Parbhani	Maharashtra	29.11.2018

THE STATE/UT WISE DETAILS OF 63 SANCTIONED JAWAHAR NAVODAYA VIDYALAYAS

Sr No.	State	District	Sanctioned during 2016-17	Functional/ Non-functional
1	Madhya Pradesh	Singrauli	2016-17	Functional
2	Chhattisgarh	Mungeli	2016-17	Functional
3	Chhattisgarh	Bemetara	2016-17	Functional
4	Chhattisgarh	Sukma	2016-17	Functional
5	Chhattisgarh	Kondagaon	2016-17	Functional
6	Chhattisgarh	Sarguja	2016-17	Functional
7	Chhattisgarh	Narayanpur	2016-17	Functional
8	Chhattisgarh	Bijapur	2016-17	Functional
9	Chhattisgarh	Bolodabazar	2016-17	Functional
10	Chhattisgarh	Balod	2016-17	Functional
11	Chhattisgarh	Balrampur	2016-17	Functional
12	Chhattisgarh	Gariaband	2016-17	Functional
13	Madhya Pradesh	Agar Malwa	2016-17	Functional
14	Madhya Pradesh	Jhabua	2016-17	Functional
15	Madhya Pradesh	Ratlam II (Alote)	2018-19	Functional
16	Punjab	Fazilka	2016-17	Functional
17	Jammu & Kashmir	Ramban	2016-17	Functional
18	Jammu & Kashmir	Kishtwar	2016-17	Functional
19	A&N Island	South Andaman	2016-17	Functional
20	Karnataka	Kalaburgi	2016-17	Functional
21	Karnataka	Kolar	2016-17	Functional
22	Karnataka	Ramanagara	2016-17	Functional
23	Rajasthan	Pratapgarh	2016-17	Functional
24	Haryana	Palwal	2016-17	Functional
25	Uttar Pradesh	Kasganj	2016-17	Functional
26	Uttar Pradesh	Shamli	2016-17	Functional
27	Uttar Pradesh	Budaun	2016-17	Functional
28	West Bengal	Jalpaiguri	2016-17	Functional
29	Jharkhand	Khunti	2016-17	Functional
30	Jharkhand	Ramgarh	2016-17	Functional
31	Maharashtra	Sabarkantha	2016-17	Functional
32	Maharashtra	Bhandara	2016-17	Functional
33	Gujarat	Mahisagar	2016-17	Functional
34	Gujarat	Botad	2016-17	Functional
35	Gujarat	Junagarh	2016-17	Functional
36	Gujarat	Dwarka	2016-17	Functional
37	Meghalaya	East Jantia Hills	2016-17	Functional
38	Tripura	South Tripura	2016-17	Functional
39	Tripura	Sepahijhala	2016-17	Functional
40	Punjab	Gurdaspur	2016-17	Non-Functional
41	Jammu & Kashmir	Srinagar	2016-17	Non-Functional
42	Jammu & Kashmir	Phulwama	2016-17	Non-Functional
43	Jammu & Kashmir	Bandipura	2016-17	Non-Functional
44	Delhi	East Delhi	2016-17	Non-Functional
45	Delhi	West Delhi	2016-17	Non-Functional
46	Delhi	North Delhi	2016-17	Non-Functional
47	Delhi	South Delhi	2016-17	Non-Functional
48	Delhi	North East Delhi	2016-17	Non-Functional
49	Delhi	Shahdara	2016-17	Non-Functional
50	Delhi	South East Delhi	2016-17	Non-Functional
51	Uttar Pradesh	Hapur	2016-17	Non-Functional
52	Uttar Pradesh	Sultanpur	2016-17	Non-Functional
53	West Bengal	Malda	2016-17	Non-Functional
54	Gujarat	Morbi	2016-17	Non-Functional
55	Gujarat	Chhota- Udepur	2016-17	Non-Functional
56	Gujarat	Surat	2016-17	Non-Functional
57	Meghalaya	South West Khasi Hills	2016-17	Non-Functional
58	Tripura	West Tripura	2016-17	Non-Functional
59	Arunachal Pradesh	Capital Complex (Itanagar)	2016-17	Non-Functional
60	Meghalaya	North Garo Hills	2016-17	Non-Functional
61	Arunachal Pradesh	Tirap	2016-17	Non-Functional
62	Meghalaya	West Garo Hills	2016-17	Non-Functional
63	Tripura	Unakoti	2016-17	Non-Functional

**LIST OF 75 KENDRIYA VIDYALAYAS FUNCTIONING IN THE STATE OF
RAJASTHAN (AS ON 25.12.2018)**

S.No	Name of Kendriya Vidyalaya	Sector	Year of opening
1	AJMER NO.I (CRPF)	CIVIL	1985-86
2	AJMER NO.II (CRPF)	CIVIL	1986-87
3	ALWAR	CIVIL	1965-66
4	ANOOPGARH (BSF)	CIVIL	1986-87
5	BANSWARA	CIVIL	1987-88
6	BARAN	CIVIL	1996-97
7	BEAWAR, AJMER	CIVIL	1993-94
8	BHARATPUR	CIVIL	1973-74
9	BHILWARA	CIVIL	1994-95
10	CHURU	CIVIL	1989-90
11	DABLA (BSF)	CIVIL	1996-97
12	DEOLI (CISF)	CIVIL	1984-85
13	GANGAPUR CITY	CIVIL	2003-04
14	JAIPUR NO.I (BAJAJ NAGAR)	CIVIL	1964-65
15	JAIPUR NO.III (MREC)	CIVIL	1982-83
16	JAIPUR NO.V (MANSAROVER)	CIVIL	1994-95
17	JAIPUR NO.VI (PRATAP NAGAR) (SECTOR III)	CIVIL	1997-98
18	JHALAWAR	CIVIL	1995-96
19	JHUNJHUNU	CIVIL	1986-87
20	JODHPUR (BSF)	CIVIL	1971-72
21	KARAULI	CIVIL	2004-05
22	KOTA NO.II	CIVIL	1994-95
23	MOUNTABU (CRPF)	CIVIL	1979-80
24	PHULERA	CIVIL	1991-92
25	POKHRAN (BSF)	CIVIL	2003-04
26	SAWAI MADHOPUR	CIVIL	1996-97
27	SIKAR	CIVIL	1996-97
28	UDAIPUR NO.I (PRATAP NAGAR)	CIVIL	1965-66
29	DUNGAR PUR	CIVIL	2006-07
30	CHITTORGARH	CIVIL	2007-08
31	BSF RAMGARH, DISTT. JAISALMER	CIVIL	2010-11
32	BSF CAMPUS RAISINGHNAGAR	CIVIL	2010-11
33	KHETRI NAGAR, DISTT. JHUNJHUNU	CIVIL	2010-11
34	DEOGARH, DISTT. RAJSAMAND	CIVIL	2010-11
35	BSF KHAJUWALA, DISTT. BIKANER	CIVIL	2010-11
36	INDERPURA, DISTT. JHUNJHUNU	CIVIL	2011-12
37	JALORE, DISTT. JALORE	CIVIL	2014-15
38	TONK, DISTT TONK	CIVIL	2011-12
39	BUNDI, DISTRICT BUNDI	CIVIL	2015-16
40	DAUSA, DISTRICT DAUSA	CIVIL	2015-16
41	JAISINDHAR, DISTRICT BARMER	CIVIL	2015-16
42	NAGAUUR, DISTRICT NAGAUUR	CIVIL	2017-18

43	HANUMANGARH, DISTT. HANUMANGARH	CIVIL	2015-16
44	CISF JAIPUR, DISTT. JAIPUR	CIVIL	2017-18
45	DHOLPUR, DISTT. DHOLPUR	CIVIL	2017-18
46	PALI, DISTT. PALI	CIVIL	2018-19
47	TIVRI, DISTT. JODHPUR	CIVIL	2018-19
48	BANAR	DEFENCE	1987-88
49	BIKANER NO.I (SAGAR ROAD)	DEFENCE	1964-65
50	BIKANER NO.II (JAISALMER ROAD)	DEFENCE	1983-84
51	BIKANER NO.III NAL (AFS)	DEFENCE	1984-85
52	ITARANA	DEFENCE	1985-86
53	JAIPUR NO.II (CANTT)	DEFENCE	1979-80
54	JAIPUR NO.IV (KHATIPURA)	DEFENCE	1986-87
55	JAISALMER (AFS)	DEFENCE	1981-82
56	JALIPA CANTT	DEFENCE	1981-82
57	JODHPUR NO.I (AFS)	DEFENCE	1964-65
58	JODHPUR NO.I (ARMY)	DEFENCE	1977-78
59	JODHPUR NO.II (AFS)	DEFENCE	1983-84
60	JODHPUR NO.II (ARMY)	DEFENCE	1987-88
61	KOTA NO.I	DEFENCE	1965-66
62	LALGARH JATTAN	DEFENCE	1985-86
63	NASIRABAD	DEFENCE	1971-72
64	SHRI GANGA NAGAR CANTT	DEFENCE	1980-81
65	SURATGARH NO.I (AFS)	DEFENCE	1981-82
66	SURATGARH NO.II (AFS)	DEFENCE	1997-98
67	SURATGARH NO.II (CANTT)	DEFENCE	1986-87
68	UDAIPUR NO.II	DEFENCE	1982-83
69	UTTARLAI	DEFENCE	1982-83
70	ANTA (AGPP)	PROJECT	1988-89
71	AVIKANAGAR (SWRI)	PROJECT	1986-87
72	SURATGARH STPS	PROJECT	2003-04
73	CHHABRA THERMAL POWER PROJECT (CTPS)	PROJECT	2011-12
74	CENTRAL UNIVERSITY OF RAJASTHAN, BANDERSINDRI, AJMER	IHL	2015-16
75	IIT JODHPUR, DISTT JODHPUR	IHL	2017-18

**LIST OF PROPOSALS UNDER EXAMINATION FOR OPENING OF NEW
KENDRIYA VIDYALAYAS UNDER CIVIL SECTOR IN THE STATE OF
RAJASTHAN (AS ON 25.12.2018)**

Sl. N.	Location of Proposal	Sponsoring Authority
1	Railway Colony Bandikui, Distt. Dosa (Rajasthan)	Railway
2	Pratapgarh, District Pratapgarh, Rajasthan	State Govt.
3	Kotputli, Jaipur, Rajasthan	State Govt.
4	Bheem, Distt. Rajsamand (Rajasthan)	State Govt.
5	Hindon City, District Karauli, Rajasthan	State Govt.
6	BSF Srikaranpur, Distt. Sriganganagar, Rajasthan	Minister of Home Affairs
7	BSF Satrana, Distt. Sriganganagar, Rajasthan	Minister of Home Affairs
8	BSF Campus Chop, Jaipur, Rajasthan	Minister of Home Affairs

ANNEXURE-XII

LIST OF 106 KENDRIYA VIDYALAYAS FUNCTIONING IN THE STATE OF
MADHYA PRADESH (AS ON 25.12.2018)

SL. NO.	MADHYA PRADESH	SECTOR	YEAR OF OPENING
1	BALAGHAT	CIVIL	1993-94
2	BARWAHA, CISF	CIVIL	1993-94
3	BHIND	CIVIL	1995-96
4	BHOPAL NO.I	CIVIL	1964-65
5	BHOPAL NO.II	CIVIL	1994-95
6	BHOPAL NO.III	CIVIL	2003-04
7	BINA	CIVIL	1988-89
8	CHHATTARPUR	CIVIL	1993-94
9	CHHINDWARA	CIVIL	1993-94
10	DAMOH	CIVIL	1991-92
11	DHAR	CIVIL	1993-94
12	GUNA	CIVIL	1996-97
13	GWALIOR NO.I	CIVIL	1965-66
14	GWALIOR NO.V (AG)	CIVIL	1994-95
15	INDORE NO.I	CIVIL	1964-65
16	INDORE NO.II (BSF)	CIVIL	1986-87
17	KARERA (ITBP)	CIVIL	1973-74
18	KATNI NO.II (RLY)	CIVIL	1981-82
19	KHANDWA	CIVIL	1986-87
20	KHARGONE	CIVIL	1986-87
21	MANDLA	CIVIL	2003-04
22	MANDSAUR	CIVIL	1999-00
23	MUNGAOLI	CIVIL	2005-06
24	MURENA	CIVIL	1995-96
25	NARSING PUR	CIVIL	1986-87
26	NEEMUCH (CRPF)	CIVIL	1970-71
27	DEWAS	CIVIL	1976-77
28	HOSHANGABAD	CIVIL	1978-79
29	NEPA NAGAR	CIVIL	1981-82
30	RAJGARH	CIVIL	1986-87
31	RATLAM	CIVIL	1984-85
32	REWA No 1	CIVIL	1982-83
33	REWA No 2	CIVIL	2004-05
34	SAGAR NO.II	CIVIL	1994-95
35	SAGAR NO.III	CIVIL	2004-05
36	SATNA	CIVIL	1991-92
37	SEHORE	CIVIL	1986-87
38	SEONI	CIVIL	1991-92
39	SEONI-MALWA	CIVIL	1995-96
40	SHAHADOL	CIVIL	1993-94
41	SHAJAPUR	CIVIL	2004-05
42	SHIVPURI (ITBP)	CIVIL	1988-89

43	SIDHI	CIVIL	1995-96
44	UJJAIN	CIVIL	1981-82
45	VIDISHA	CIVIL	2001-02
46	BADWANI	CIVIL	2006-07
47	DINDORI	CIVIL	2006-07
48	PANNA	CIVIL	2007-08
49	GARHA, DISTT. JABALPUR	CIVIL	2007-08
50	SHEOPUR	CIVIL	2007-08
51	DATIA	CIVIL	2008-09
52	CRPF BANGRASIA, DISTT BHOPAL	CIVIL	2010-11
53	UMARIA, DISTT UMARIA	CIVIL	2010-11
54	RAISEN, DISTT. RAISEN	CIVIL	2010-11
55	BETUL, DISTT. BETUL	CIVIL	2010-11
56	BURHANPUR, DISTT. BURHANPUR	CIVIL	2010-11
57	HARDA, DISTT. HARDA	CIVIL	2010-11
58	MALANJKHAND, DISTT. BALAGHAT	CIVIL	2010-11
59	NO.2, SATNA	CIVIL	2010-11
60	NO.2, CHHINDWARA	CIVIL	2010-11
61	TIKAMGARH DISTT. TIKAMGARH	CIVIL	2011-12
62	CHAURAI, DISTT. CHHINDWARA	CIVIL	2012-13
63	KASRAWAD, DISTRICT KHARGONE	CIVIL	2015-16
64	AMBAH, DISTRICT MORENA	CIVIL	2016-17
65	JAMAI, DISTT.CHHINDWARA	CIVIL	2016-17
66	PANDHURNA, DISTT. CHHINDWARA	CIVIL	2016-17
67	BSF ACADEMY TEKANPUR DISTT. GWALIOR	CIVIL	2016-17
68	CHANDERI FATEHABAD, DISTRICT ASHOK NAGAR	CIVIL	2017-18
69	MULTAI, DISTT, BETUL	CIVIL	2017-18
70	GANJBASODA, DISTT. VIDISHA	CIVIL	2017-18
71	NO.2 NEEMUCH	CIVIL	2017-18
72	DABRA, DISTT. GWALIOR	CIVIL	2017-18
73	HATTA NAGAR, DISTT DAMOH	CIVIL	2017-18
74	LAKHNADAUN, DISTT SEONI	CIVIL	2018-19
75	AMLA (AFS)	DEFENCE	1964-65
76	BAIRAGARH	DEFENCE	1975-76
77	DHANA	DEFENCE	1981-82
78	GWALIOR NO.II (AFS)	DEFENCE	1977-78
79	GWALIOR NO.III (MORAR CANTT.)	DEFENCE	1980-81
80	GWALIOR NO.IV MAHARAJPUR (AFS)	DEFENCE	1985-86
81	ITARASI NO.I	DEFENCE	1980-81
82	ITARASI NO.II	DEFENCE	1985-86
83	JABALPUR (AOC)	DEFENCE	1982-83
84	JABALPUR (COD)	DEFENCE	1984-85
85	JABALPUR (STC)	DEFENCE	1977-78
86	JABALPUR (VF)	DEFENCE	1983-84
87	JABALPUR, GCF NO.I	DEFENCE	1966-67
88	JABALPUR, GCF NO.II	DEFENCE	1987-88
89	JABALPUR, KHAMARIA (OF)	DEFENCE	1981-82
90	KATNI NO.I (OF)	DEFENCE	1981-82

91	MHOW	DEFENCE	1975-76
92	PACHMARHI	DEFENCE	1964-65
93	SAGAR NO.I (CANT)	DEFENCE	1964-65
94	CHANDAMETTA, BARKUHI (WCL)	PROJECT	1984-85
95	DHANPURI (SECL)	PROJECT	1983-84
96	JABALPUR (TFRI)	PROJECT	1993-94
97	JAMUNA COLLIERY (SECL)	PROJECT	1985-86
98	JAYANT COLLIERY	PROJECT	1987-88
99	JHABUA (GAIL)	PROJECT	1994-95
100	NARMADA NAGAR, NHDC	PROJECT	2001-02
101	NOWROZABAD (SECL)	PROJECT	1989-90
102	SARNI (WCL)	PROJECT	1976-77
103	SINGRAULI	PROJECT	1975-76
104	VIJAYA PUR (GAIL)	PROJECT	1991-92
105	INDIRA GANDHI NATIONAL TRIBAL UNIVERSITY, MARKANTAK, DISTT. ANUPPUR	IHL	2015-16
106	HARISINGH GAUR UNIVERSITY, SAGAR	IHL	2018-19

**LIST OF PROPOSALS UNDER EXAMINATION FOR OPENING OF NEW
KENDRIYA VIDYALAYAS UNDER CIVIL SECTOR IN THE STATE OF
MADHYA PRADESH (AS ON 25.12.2018)**

S. N.	Location of proposed KV	Name of Sponsor
1.	<i>CRPF Group Centre AB Road, Nayagaon, Gwalior, Madhya Pradesh</i>	Minister of Home Affairs
2.	Alirajpur, Distt. Alirajpur (MP)	State Govt.
3.	Agar-Malva, Distt. Agar-Malwa (MP)	State Govt.
4.	Anuppur District Anuppur (MP)	State Govt.
5.	Mugispur, District Sehore M.P	State Govt.
6.	Shamgarh, Distt. Mandsaur (MP)	State Govt.
7.	Obedullaganj, District Raisen (MP)	State Govt.
8.	<i>Mandleshwar, Distt. Khargone (MP)</i>	State Govt.
9.	<i>Maihar, Distt. Satna (MP)</i>	State Govt.
10.	<i>Khajuraho, Distt. Chhatarpur (MP)</i>	State Govt.
11.	<i>Singrauli Distt. Singrauli (MP)</i>	State Govt.
12.	<i>Tirodi, Distt. Balaghat (MP)</i>	State Govt.
13.	<i>No. 2 Sidhi, Distt. Sidhi (MP)</i>	State Govt.
14.	<i>Narsinghgarh, District Rajgarh (MP)</i>	State Govt.
15.	<i>Nimrani, Distt. Dhar (MP)</i>	State Govt.
16.	<i>Behat, Distt Gwalior (MP)</i>	State Govt.
17.	<i>Niwari, Distt. Tikamgarh (MP)</i>	State Govt.
18.	<i>Bhaisdehi, Distt. Betul (MP)</i>	State Govt.
19.	<i>Ichhawavar, Distt. Sehore (MP)</i>	State Govt.
20.	<i>Budni, Distt. Sehore (MP)</i>	State Govt.
21.	<i>Nurpura, Silvani, Distt. Raisen (Madhya Pradesh)</i>	State Govt.

BRIEF NOTE OF NAVODAYA VIDYALAYA SAMITI

About the Scheme	<ul style="list-style-type: none"> The Navodaya Vidyalaya system is a unique experiment, unparalleled in the annals of school Education in India and elsewhere. Navodaya Vidyalayas are run by Navodaya Vidyalaya Samiti which is an Autonomous Organization under the Ministry of Human Resource Development, Deptt. of Literacy and School Education. The Samiti is having its Headquarters at NOIDA (UP) and it's 08 Regional Offices at Bhopal, Chandigarh, Hyderabad, Jaipur, Lucknow, Patna, Pune and Shillong.
-------------------------	---

About the Scheme and its features	<p>Co-educational residential schools called 'Jawahar Navodaya Vidyalayas'</p> <ul style="list-style-type: none"> One in every district of the Country. Location – in rural areas. Free education including boarding & lodging. Medium of Instruction – Regional Language from Class-VI to VIII and Hindi & English thereafter. <p>Student Exchange Programme – Migration of 30% students at Class-IX for one academic year from Hindi speaking districts to non-Hindi speaking districts and vice-versa.</p>
--	---

Migration policy adopted by the Samiti for JNV students	<p>One of the important features of the Navodaya Vidyalaya Scheme is the Migration Scheme of students from one Navodaya Vidyalaya in a particular linguistic region to another Vidyalaya in a different linguistic region. It aims at promoting understanding of the diversity and plurality of India's culture and people amongst the students. According to the Scheme, 30% of children from one JNV are migrated to another JNV at Class – IX level. Migration takes place generally between Hindi Speaking and Non- Hindi Speaking districts. In the Hindi-speaking districts, the third language taught is the language of the students migrating to that Vidyalaya from a non-Hindi region. In non-Hindi regions, JNVs follow the normal three-language formula, viz. regional language, Hindi and English with Hindi/English as medium from Class-VIII or IX.</p>
--	--

Details of setting up / Establishment of JNVs (Districts notified up to 31.05.2014 excluding Tamilnadu State)		Established in 1985-86 with two JNVs now grown to 661 JNVs located in 28 States (excluding Tamil Nadu) & 07 UTs of the Country					
		STATUS OF ESTABLISHMENT OF JNVs					
		Target	Opening of one JNV in each district of the country	Opening of additional JNV in districts having large concentration of SC/ST population	03 Special JNVs opened in Senapati, Ukhrul in Manipur & Ratlam in MP States	Total	
	1	Total number of districts notified up to 31.05.2014 (excluding Tamil Nadu which has not yet accepted the Scheme) including 06 districts with only urban population.	644	-	-	644	
	2	No. of districts covered / JNVs sanctioned (06 districts do not have the rural population)	638	20	03	661	
	3	No. of JNVs functional	613	20	03	636	
	4	No. of JNVs non-functional	25	0	0	25	
	5	No. of JNVs functioning & shifted to permanent site	556	8	0	564	
6	No. of JNVs functioning at temporary site	56	12	3	71		
	Total = 3+4	638	20	03	661		

**A STATEMENT SHOWING THE STATE WISE /UT WISE BREAK UP OF JNVs
SANCTIONED**

S. No.	State	No. of JNVs Sanctioned			No. of JNVs Functional			No. of Non Functional	Status of Non Functional		
		I	II	Spl	I	II	Spl		I	II	Spl
1	A & N ISLAND	3	-	-	3	-	-	0	-	-	-
2	ANDHRA PRADESH	13	2	-	13	2	-	0	-	-	-
3	ARUNACHAL PRADESH	18	-	-	16	-	-	2	1. Tirap (Existing JNV in Longding) 2. Capital Complex (Itanagar)	-	-
4	ASSAM	27	1	-	26	1	-	1	KAMRUP URBAN	-	-
5	BIHAR	38	1	-	38	1	-	0	-	-	-
6	CHANDIGARH	1	-	-	1	-	-	0	-	-	-
7	CHHATTISGARH	27	1	-	27	1	-	0	-	-	-
8	D & N HAVELI	1	-	-	1	-	-	0	-	-	-
9	DAMAN & DIU	2	-	-	2	-	-	0	-	-	-
10	DELHI	9	-	-	2	-	-	7	East Delhi, West Delhi, North Delhi, South Delhi, North East Delhi, Shadra & South East Delhi	-	-
11	GOA	2	-	-	2	-	-	0	-	-	-
12	GUJARAT	33	1	-	30	1	-	3	Chota Udiapur, Morbi, & Surat	-	-
13	HARYANA	21	-	-	21	-	-	0	-	-	-
14	HIMACHAL PRADESH	12	-	-	12	-	-	0	-	-	-
15	JAMMU & KASHMIR	22	1	-	19	1	-	3	Srinagar, Bandipura, & Pulwama	-	-
16	JHARKHAND	24	2	-	24	2	-	0	-	-	-
17	KARNATAKA	30	1	-	30	1	-	0	-	-	-
18	KERALA	14	-	-	14	-	-	0	-	-	-
19	LAKSHADWEEP	1	-	-	1	-	-	0	-	-	-
20	MADHYA PRADESH	51	2	1	51	2	1	0	-	-	-
21	MAHARASHTRA	33	1	-	33	1	-	0	-	-	-
22	MANIPUR	9	-	2	9	-	2	0	-	-	-
23	MEGHALAYA	11	1	-	8	1	-	3	South West Khasi Hills, West Garo Hills & North Garo Hills	-	-
24	MIZORAM	8	-	-	8	-	-	0	-	-	-
25	NAGALAND	11	-	-	11	-	-	0	-	-	-
26	ORISSA	30	1	-	30	1	-	0	-	-	-
27	PONDICHERRY	4	-	-	4	-	-	0	-	-	-
28	PUNJAB	22	1	-	21	1	-	1	Gurdaspur	-	-
29	RAJASTHAN	33	2	-	33	2	-	0	-	-	-
30	SIKKIM	4	-	-	4	-	-	0	-	-	-
31	TELANGANA	9	-	-	9	-	-	0	-	-	-
32	TRIPURA	8	-	-	6	-	-	2	Unakoti & West Tripura	-	-
33	UTTAR PRADESH	75	1	-	73	1	-	2	Sultanpur & Panchsheel Nagar(Hapur)	-	-
34	UTTARAKHAND	13	-	-	13	-	-	0	-	-	-
35	WEST BENGAL	19	1	-	18	1	-	1	Malda	-	-
TOTAL		638	20	3	613	20	3	25			
G. TOTAL		661			636			25			

Tamil Nadu State have yet to accept the Navodaya Vidyalaya Scheme.

I – JNV as per Normal Scheme

II 10 more JNVs in District Ujjain (Madhya Pradesh), Gulbarga (Kar.), Prakasam (Andhra Pradesh), Amritsar (Punjab), Palamu (Jharkhand), Gaya (Bihar), South 24 Parganas, Sriganganagar(Raj.), Sitapur (UP) & Jammu (J&K) have been sanctioned, in districts having large concentration of SC population.

II 10 more JNVs in District East Khasi Hills (Meghalaya), Pakur (Jharkhand),Nandurbar (Maharashtra), Karbi Anglong (Assam), Banswara (Raj.), Dahod (Gujarat), East Godavari (old Khammam)(Andhra Pradesh), Jhabua (M.P.), Sukma (old Dantewara) (Chhattisgarh), Malkangiri (Orissa) have been sanctioned, in districts having large concentration of ST population.

Spl. 03 Additional JNVs for Manipur State at Ukhrul & Senapati and Ratlam-II (Madhya Pradesh) were sanctioned.

Affiliation	Affiliated to CBSE	All Jawahar Navodaya Vidyalayas are affiliated to CBSE
Criteria for opening of JNVs	30 acres of land (relaxable on case to case basis) free of cost along with sufficient temporary accommodation to run the Vidyalaya for 3-4 years or till own buildings are constructed.	
Mode of admission in JNVs	At Class-VI level through an admission test conducted by CBSE on All India basis. 75% seats reserved for rural students. Reservation for SC & ST as per actual population in the district concerned subject to a minimum of national average but subject to a maximum of 50% for both the categories (S.C. & S.T.) taken together. 33% seats reserved for girls and 03 seats for disabled children. Lateral admission started in Class IX (2003) and XI (2005) against vacancies.	

Status of the Construction of buildings	• No. of buildings completed and used by JNVs on permanent site – 564			
	• No. of JNVs functioning on temporary site - 72			
	Construction activities of JNVs	Sanctioned	Completed	Works in progress
	Under Phase 'A'	564+72	564	70 (including 33 new JNVs out of 62)
Under Phase 'B'	54 (in progress)	0	54	

Staff Sanctioned in JNVs upto 31.09.2018	Sl. No.	Category of Posts	Posts Sanctioned	In position	Vacant
	1	Principals	625	497	128
	2	Vice-Principals	476	374	102
	3	PGTs	4707	4018	689
	4	TGTs	5582	4609	973
	5	Misc. Categories teachers	3197	2641	556
	6	Non-teaching staff	9592	7332	2260
	Total		24179	19471	4708

Status of staff in NVS (Hqrs./ROs) as on 30.11.2018

Sanctioned	In position	Vacant
487	386	101

Status of Jawahar Navodaya Vidyalaya Selection Test for VI class	Year	Registered	Appeared	Selected
	2010-11	1585628	1424461	38975
	2011-12	1709087	1344567	40344
	2012-13	1651491	1477241	40425
	2013-14	1817859	1622736	40453
	2014-15	1880225	1709144	41804
	2015-16	2086927	1891092	41663
	2016-17	2163039	1908627	42196
	2017-18	2211507	1933641	45853
2018-19	2777504	2039379	45958	

Status of Jawahar Navodaya Vidyalaya Selection Test for IX class	Year	Registered	Appeared	Selected
	2010-11	84151	75710	3150
	2011-12	90251	78409	4244
	2012-13	109205	94864	4171
	2013-14	94121	83188	4346
	2014-15	81770	73786	4236
	2015-16	86193	75768	4649
	2016-17	171749	113204	4564
	2017-18	69309	62636	4494

SUMMARY OF PERFORMANCE OF STUDENTS IN CBSE EXAMINATIONS:-

Results of CBSE Examinations-2018 (Class-XII and X) is as under: -

CLASS XII		CLASS X	
No of JNVs	536	No of JNVs	579
No of students appeared	29812	No of students appeared	38537
No of students Passed	28941	No of students qualified	38438
No of students with First Division	26619	No of students with First Division	32917
Pass Percent	97.07%	Pass Percent	97.15%
First Division	89.36%	First Division%	85.42%
No of students getting Centum	195	No of students getting Centum	460
No of JNVs with 100% pass	277	No of JNVs with 100% pass	263
Average Score	74.20%	Average Score	75.12%

No of students qualifying in IIT JEE examination:-

No of children appearing in JEE Main	11656
No of children qualified in JEE Main	4360
No of children qualified in JEE Advanced First List	640

No of students qualifying in NEET examination:-

No of children appearing in NEET examination	9942
No of children qualified in NEET examination	8407

Class-X (Pass percentage)

S. No	School System	2012	2013	2014	2015	2016	2017	2018
1.	CBSE	98.19	98.76	98.87	97.32	96.21	90.95	86.70
2.	NVS	99.58	99.73	99.80	99.72	98.83	99.78	97.15
3.	KVS	99.36	99.70	99.46	99.39	98.85	99.66	95.96
4.	Independent	99.20	99.46	99.44	98.19	97.72	98.04	89.49

Class-XII (Pass percentage)

S. No.	School System	2012	2013	2014	2015	2016	2017	2018
1.	CBSE	80.19	82.10	82.66	82.00	83.05	82.02	83.01
2.	NVS	95.96	96.14	97.67	96.91	96.70	95.87	97.07
3.	KVS	94.13	94.81	97.37	94.72	95.43	94.60	97.78
4.	Independent	80.11	82.31	82.77	81.08	82.40	79.27	82.50

Enrolment figure of students as on 31.03.2018

Total number of students	NUMBER	BOYS	GIRLS	RURAL	URBAN	GEN	SC	ST
	261261	157732	103529	203482	57779	143510	66055	51696
%AGE	60.37	39.63	77.88	22.12	54.93	25.28	19.79	

POSITION OF SC, ST, RURAL & GIRL STUDENTS OF JNVs.

The representation of SC, ST, Rural & Girl students in JNVs is more than the statutory requirement, as per details hereunder:-

Year	SC%	ST%	Girl%	Rural%
2007-08	24.19	16.19	35.70	77.18
2008-09	24.19	17.18	36.15	77.93
2009-10	24.23	17.53	36.68	77.85
2010-11	24.48	17.74	37.08	77.96
2011-12	24.79	18.17	37.37	78.08
2012-13	24.97	18.14	37.84	78.05
2013-14	25.04	18.41	38.35	78.12
2014-15	25.11	18.73	38.59	78.21
2015-16	25.17	19.04	38.88	78.33
2016-17	24.96	19.51	39.22	78.30
2017-18	25.28	19.79	39.63	77.88

Training Activities	<ul style="list-style-type: none"> 7 Navodaya Leadership Institutes with a total capacity of 448 participants Courses organized <ul style="list-style-type: none"> Induction course (21 days) for new appointees. Refresher / orientation course (10 days) at regular intervals. Short-term refresher course / workshop (5 days) to hone up facilitators. Short-term orientation course for non-teaching to upgrade their skills. 		
	YEAR	NO. OF COURSES	NO. OF PARTICIPANTS
	2010- 11	167	4853
	2011-12	202	6624
	2012-13	198	5722
	2013-14	178	5975
	2014-15	133	4782
	2015-16	194	6613
	2016-17	184	6516
	2017-18	169	6019
Computer Education	<ul style="list-style-type: none"> 622 JNVs have Computer Aided Education. 554 JNVs have been provided with laptops. 516 JNVs have Smart Classrooms with 29" colour TV connected to computer. 02 Multimedia Projectors in each of the 554 JNVs. 33 JNVs have been developed as Smart Schools. In 545 JNVs Smart Classes have been developed with requisite facility of Smart Board, Laptops, Tablets, Printer, WiFi, Router etc and web based teaching learning have been introduced. About 50% of non-teaching staff have also undergone computer training. Students and teachers have been attempting to develop collaborative projects using the advantage of network facilities available. Implementation of School Management Information System (MIS) and Enterprise Resource Planning (ERP) under the flagship of "Shaala Darpan" in JNVs, Regional Offices and Hqrs. of NVS is progress. In 475 JNVs, facility of web based teaching & learning has already been introduced. More than 80% Teachers (about 10,000) have undergone structured training of 15 days in basic operations and computer aided education. 		
Direct expenditure per student			Revised Rates of Mess expenditure (Effective from 1.8.2016 onwards)
	S. No.	Item	Rates

1.	Mess Expenditure	<p><u>For JNVs located at other than hard and difficult areas</u></p> <p>Rs.12420/-Per student per year (Rs.1380/- per student per month for 9 months)</p> <p>In addition, for miscellaneous mess expenditure including fuel for cooking, cleaning/washing and wages for casual workers engaged for cooking, an additional amount of Rs. 180/- per child per month (for 9 months) is also approved.</p>
		<p><u>For JNVs located at hard and difficult areas</u></p> <p>Rs.14490/-Per student per year @ (Rs.1,610/- per student per month for 9 months)</p> <p>In addition, for miscellaneous mess expenditure including fuel for cooking, cleaning/washing and wages for casual workers engaged for cooking, an additional amount of Rs. 307/- per child per month (for 9 months) is also approved.</p>
2.	Uniforms	<p>(i) Rs. 2000/- per student per annum for JNVs located in temperate climate/costal areas.</p> <p>(ii) Rs. 2500/- per student per annum for JNVs located in extreme summer and normal winter areas</p> <p>(iii) Rs. 2800/- per student per annum for JNVs located in extreme winter areas.</p>
3.	Text books	Rs. 400/- per student per year
4.	Daily Use toilet Items	Rs. 1000/- per student per year
5.	Other expenditure on students including stationary, travel, medical, CBSE fees	<p>(i) Medical Expenses @ Rs. 30/- per child per month for 09 months = Rs. 270/-</p> <p>(ii) Stationery – Rs. 85/- per student per month for 09 months</p> <p>(iii) Bedding – Rs. 600/- per student per year</p> <p>(iv) Appointment of part time Medical Officer/Doctor a) Honorarium to be paid / Month Rs 20000/ if the distance of JNV is more than 10 Km from the Taluka Hq and more than 25 Km from Dist. Hq (9x20000=180000/-) and in JNVs located in hard and difficult stations. b) In other JNVs it is Rs 5000pm(9x5000=45000/)</p> <p>(v) CBSE fees – Actuals</p> <p>(vi) School Bag for class VI, IX & XI students only – Rs. 300/- per student</p> <p>(vii) Travel Expenses –@ Rs. 20/- per child per month for 09 months = Rs. 180/- for local journey, actual III AC class in rail/ AC bus fare for outstation official journey.</p>

	6.	Daily allowance to student during journey only for participating in various events/activities outside the JNV.	Rs. 150/- per day
--	----	--	-------------------

FINANCIAL POSITION OF THE SAMITI

BUDGET ALLOCATION

Year	Budget Allocation/Released				Expenditure/incurred			
	Salaries	General	Capital Assets	Total	Salaries	General	Capital Assets	Total
2010-11	0.00	1122.48	532.92	1655.40	0.00	1139.80	527.57	1667.37
2011-12	0.00	1321.90	300.00	1621.90	0.00	1266.14	307.22	1573.36
2012-13	839.92	585.08	296.40	1721.40	804.02	639.51	310.47	1754.00
2013-14	857.97	591.68	296.40	1746.05	933.65	706.29	299.19	1939.13
2014-15	988.90	675.60	348.43	2012.93	1055.77	735.34	291.57	2082.68
2015-16	1217.00	755.14	313.00	2285.14	1134.18	803.11	313.90	2251.19
2016-17	1335.78	695.29	588.50	2619.57	1262.99	760.95	531.38	2555.32
2017-18	1755.00	950.00	480.00	3185.00	1783.16	975.90	606.12	3365.18

Average operational expenditure per student per annum

The average operational expenditure per student per annum is as under:-

Year	Average Operational Expenditure per student per annum (approx.)
2008-09	Rs. 41,763/-
2009-10	Rs. 52,441/-
2010-11	Rs. 54,708/-
2011-12	Rs. 58,753/-
2012-13	Rs.64,234/-
2013-14	Rs. 71,166/-
2014-15	Rs. 75,478/-
2015-16	Rs.79,853/-
2016-17	Rs.81,617/-
2017-18	Rs. 96190/-

CAPITAL EXPENDITURE (i.e. Construction of a Building for a Vidyalaya):
- Rs. 42.31 crore (approx.) per Vidyalaya Building based on CPWD PAR
01.10.2012 + Updated Cost Index of Delhi. i.e. as on 10/2017.
